

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Jammu)

To

All the Principal District & Sessions Judges,
Of the State of Jammu and Kashmir.

No: 48555-76/85

Dated: 26.12.2018

Subject: Physical Verification of Cases.

Sir,

Vide letter No. 40585/GS dated 11.10.2018, all the Judicial Officers were requested to conduct physical verification of the cases pending in their respective Courts, whereafter the Principal District and Sessions Judges were asked to furnish a consolidated statement of his district in this regard.

You are requested to expedite the matter and furnish the requisite information in the format attached hereto.

Yours faithfully,

Encls: As per the Letter.

No: 48577-78/85

Dated: 26.12.2018

(Sanjay Dhar)
Registrar General

Copy to:-

- Principal Secretary to Hon'ble the Chief Justice for information of Her Lordship.
- Incharge NIC for uploading the same on the High Court Website.

Registrar General

FORMAT

| Total number of cases (before Physical Verification) as on 31.12.2018 | Total number of cases (after Physical Verification) as on 31.12.2018 | Details of the discrepancy in the number of cases found after such physical verification (+/-) |
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